

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Miscellaneous Appellate Jurisdiction)**  
**M.A. No. 155 of 2020**

.....  
Ranjeet Kumar Yadav @ Ranjit Kumar Yadav .... .. **Appellant**  
**Versus**  
Mukesh Vishwakarma & Others .... .. **Respondents**

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

.....  
For the Appellant : Mr. Arvind Kr. Lall, Advocate.  
For the Respondents :  
.....

**04/05.04.2021.**

Learned counsel for the appellant has prayed for two weeks' time to remove the defect no. 1 i.e limitation petition may be filed as pointed out vide Stamp reporting dated 25.06.2020.

Considering the same, put up this case after the removal of defect(s).

**(Kailash Prasad Deo, J.)**

Jay/-